

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1280/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V Venkata Sivakumar (Liquidator)
M/s The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 60(5) & 35(n) of IBC, 2016

ORDER

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar is present. There is no representation for the Respondent.

The Applicant shall take private notice to the Respondent and file Affidavit of Service before the next date of hearing.

List this matter on **20.04.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs